

E.S.I. Hospitals in Gujarat

221. SHRI HARIN PATHAK : Will the Minister of LABOUR be pleased to state :

(a) whether the present Employees State Insurance Hospitals are sufficient in Gujarat to meet the health needs of the workers in the State;

(b) if not, whether Government propose to open some more ESI Hospitals in the State, and

(c) if so, the details thereof and the allocations likely to be made therefor?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c). There are 9 ESI Hospitals functioning in the State of Gujarat. Wherever necessary, beds have also been reserved in Government/Private Hospitals for providing adequate in-door treatment to the Insured Persons. Meanwhile the ESI Corporation is having two hospitals, one each at Vapi and Jamnagar constructed. For construction of these two hospitals the Corporation has sanctioned a sum of Rs. 489.98 lakh. A proposal to convert the 225 bedded Chest Hospital at Naroda into a 300 bedded General Hospital has also been received in the ESIC

Colour X-Ray Machines at IGIA

222. SHRI BANWARI LAL PUROHIT : Will the Minister of CIVIL AVIATION be pleased to state

(a) whether the Government's plans to install colour X-ray machines at IGIA to check anti-smuggling operations have been abandoned,

(b) if so, the reasons therefor,

(c) whether Airports Authority of India has been showing least interest in the Project,

(d) if so, the reasons therefor, and

(e) the further action the Government propose to take in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) No, Sir. 4 colour X-ray machines are being installed to check baggage in the international arrival hall.

(b) Does not arise

(c) and (d). No, Sir. However, there was some delay in the procurement of the machines by the Customs Department.

(e) Two machines have already been commissioned on 17.6.96 and the other two will be commissioned soon.

Pension Scheme

223. DR. LAXMINARAYAN PANDEY : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have held any further parleys with Trade Unions and other Employee's organisations about the implementation of the Employee's Pension Scheme;

(b) if so, the results thereof; and

(c) the present status regarding the implementation of the aforesaid scheme?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c). While a series of meetings were held with the representatives of the Central Trade Unions before and after the introduction of the Employees' Pension Scheme 1995 with effect from 16.11.1995, no specific discussion on the Scheme has taken place with them during the last two months. The Scheme is already under implementation and pension has already been disbursed in over 68000 cases.

Child Labour

224. SHRI DADA BABURAO PRANJPE : Will the Minister of LABOUR be pleased to state

(a) the issues discussed in the International Labour Ministers' Conference held on January 19, 1995 at Delhi,

(b) the issues on which there was a consensus of opinion,

(c) the issues on which policy differences were expressed by other countries, and

(d) the present position in respect of Child Labour in India and steps taken by the Government for its abolition?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) The Fifth Conference of Labour Ministers of Non-aligned and Other Developing Countries held at New Delhi from 19th to 23rd January, discussed the following subjects

(i) Horizontal cooperation in the field of employment and human resources,

(ii) Effects of international trade and international labour standards on employment, working conditions and development in the Non-aligned and Other Developing Countries, and

(iii) The social impact of structural adjustment programmes

(b) and (c) After detailed discussions in the Conference, the Delhi Declaration and Programme of Action were unanimously adopted. The Conference through the above Documents expressed their deep